

ITEM No.1-D
(For Judgment)

Court No.3

SECTION XV

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO...../2008 @ SLP(C) No. 22333/2005

DIRECTOR, HORTICULTURE PUNJAB & ORS.

Appellant (s)

VERSUS

JAGJIVAN PARSHAD

Respondent (s)

Date : 31/03/2008 This Petition was called on for judgment today.

For Appellant (s) Mr. Arun K.Sinha, Adv.

For Respondent(s) Mr. Ashok Kumar Sharma, Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble

Mr. Justice P.Sathasivam, Hon'ble Mr. Justice Aftab Alam.

Leave granted.

These appeals are allowed in terms of the signed
judgment. There shall be no order as to costs.

(Shashi Sareen)
Court Master

(Vijay Aggarwal)
Court Master

Signed Reportable judgment is placed on the file.